

(11)

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : CP/115/2017**  
**NAME OF THE PETITIONER(S) : VELLORE AGRO FARMS PVT LTD**  
**UNDER SECTION : 252**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. M. RATHINAKUMAR

Deputy RoC

M. Rathinakumar

B. SRIDHAR

Dy. Secy

**ORDER**

Mr. M. Rathinakumar, Representative for the Applicant present. Mr. B. Sridhar, Deputy RoC in person present. **Reserved for orders.**

-sd/-

**MEMBER (TECHNICAL)**  
ghk

-sd/-

**MEMBER (JUDICIAL)**